

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 162 OF 2017 IN  
APPEAL No. 58 of 2017 &  
IA NOS. 162,163 of 2017**

**Dated: 20<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Monnet Ispat & Energy Ltd. ...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv  
a/w Mr. Anshu Mahajan

Counsel for the Respondent(s) : Mr. C.K.Rai for R-1  
Ms. Suparna Srivastava for R-2  
Mr. Arvind Banerjee, Rep. CSPDCL

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.05.2017** at 2.30 p.m.

**(I. J. Kapoor)**  
**Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**